

Office Notes, Office Memo-
randum, of Coram, Appearances,
Tribunal's Orders or Directions
and Registrar's Orders.

Tribunal's Orders.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH AT NEW BOMBAY

Application No. 61/86

of 1986

Dr. Jayantilal C. Rana of Daman .. Applicant

Vs

Govt. of Goa, Daman & Diu & 6 Ors .. Respondents

Coram

Dated at New Bombay
the 4th March, 1986.

VICE-CHAIRMAN : B.C.GADGIL
MEMBER : J.G.RAJADHYAKSHA

The Tribunal's orders

Heard the Counsel Mr. S.K. Sethna for the Applicant.
Ad-interim stay of the Order No. 5/36/81-PHD issued by the
Govt. of Goa, Daman and Diu (Public Health Department)
dated 24.2.1986 till 20.3.1986 whereunder, the Applicant
Dr. J.C. Rana is transferred from Daman to Diu.

It is, however, made specifically clear that this
stay would not be operative if the abovementioned transfer
order has already been given effect to. A copy of this
order be given to the Applicant for being shown to the
concerned authorities.

The Applicant to give notices to the Respondents
returnable on 19.3.86, to show cause as to why this order
should not be confirmed. Alongwith the notice, the Applicant
should send a copy of the Application as also a copy of this
order to each respondent.

B.C. Gadgil

B.C.GADGIL
VICE-CHAIRMAN

J.G. Rajadhyaksha

J.G.RAJADHYAKSHA
MEMBER

Received two certified
copies.

DR. J.C. RANA

4/2/86.
(DR.J.C.RANA)
Applied.